

[Shri Niren Ghose]

12.47 hrs.

From reliable sources, it is learnt that there is a conspiracy afoot to take the Museum away from Calcutta. Naturally, such a step is bound to cause much public concern. On the top of this, the institution has been suddenly closed in the third week of December, without assigning any reason therefor. Even on the last day when the Museum was open, there were 800 visitors. This closure has created public concern. Besides, 250 employees have been thrown out of employment. There is a growing public demand that the Museum be opened forthwith. It is reported that Services of one employee has been terminated and 6 others put under suspension without putting forward any reason. Whatsoever. I, Therefore, demand that Victimisation, if any, of employees be revoked and any plan to take the Museum away from Calcutta be abandoned.

(ii) REPORTED POWER CRISIS IN  
BLHAR.

श्री चन्द्रदेव प्रसाद वर्मा (आरा) : अध्यक्ष महोदय, मैं नियम 377 के अधीन अविलम्बनीय लोक महत्व के निम्नलिखित विषय का उल्लेख करना चाहता हूँ :-

बिहार अभी भीषण विद्युत् संकट से गुजर रहा है, जिसकी जिम्मेदारी केन्द्रीय सरकार के ऊपर भी आती है। रेल मंत्रालय तथा ऊर्जा मंत्रालय की आपसी खींचातानी के कारण कोयले की उपलब्धि में कमी एवं अनियमितता रहती है। फलतः विद्युत् उत्पादन में बाधा हो रही है। साथ ही बिहार विद्युत् बोर्ड एवं भेल एक दूसरे पर विफलताओं का दोषारोपण करते आ रहे हैं। इस आपसी दोषारोपण के कारण बिहार की जनता बस्त है। कृषि चौपट होती जा रही है। किसानों में भयंकर असंतोष है। उद्योगों, खासकर लघु उद्योगों की हालत बदतर होती जा रही है। यहां तक कि अस्पतालों में रोगियों का इलाज तथा आपरेशन भी नहीं हो पाता है। अतः शीघ्र ही बिहार में विद्युत् संकट दूर करने हेतु रेल और ऊर्जा मंत्रालय आपसी खींचातानी को समाप्त करे।

ANNOUNCEMENT REs TIME OF  
ADJOURNMENT OF THE HOUSE  
ON 29-1-1980.

MR. SPEAKER: Members are aware that tomorrow, Beating Retreat function will be held. In order to enable Members to witness the Beating Retreat, I propose to adjourn the House at 4 p.m. tomorrow. I have discussed it with the leaders of parties and groups, and they have all agreed to it.

12.48 hrs.

MOTION OF THANKS ON THE  
PRESIDENT'S ADDRESS—Contd.

MR. SPEAKER: Now we proceed with the discussion on the Motion of Thanks. Now Mr. Charan Singh. But before Chaudhri Saheb takes the floor, I would like to point out that we have allotted time according to the number of Party members. Chaudhri Saheb has taken some time, and 8 minutes more are left. We have agreed, all of us, that we shall not have the sitting of the House after 2nd February. So, we have to work on that limited time. Please make your speeches accordingly, so that every Member of the party, whom soever you want to speak, may be able to do so.

SHRI JYOTIRMOY BOSU (Diamond Harbour): A submission Sir, It has been the convention of the House that whenever leaders of the parties speak, they are given a little more time than what is strictly due to them.

MR. SPEAKER: Whatever is available, will be given. Mr. Bosu, I cannot give time, which is not in my hands. I have taken the consensus of the leaders and then I have decided. Now Chaudhri Saheb.